

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3693
ANSWERED ON:27.04.2012
KIDNEY RACKET
Scindia Smt. Yashodhara Raje

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain complaints regarding kidney racket operating in the country have been lodged;
- (b) if so, the details during the last two years, State/UT-wise;
- (c) the steps taken by the Government against such doctors;
- (d) whether there is any provision of providing security and financial assistance by the Government to the person whose kidney has been illegally removed; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (c): Health being a State subject, such information is not maintained centrally. No case regarding kidney racket operating in the country has come to the notice of Government of India from the States/UTs during the last two years.
- (d) & (e): There is no such proposal under consideration in this Ministry.